

Rural Health Mission, etc. for which assistance is provided by the Central Government as per the norms of the respective schemes. Other than these, there is no specific proposal for financial assistance for Nava Kerala Mission under consideration of the Department of Expenditure, Ministry of Finance.

Progress in achieving Sustainable Development Goals

1405. SHRI DILIP KUMAR TIRKEY: Will the Minister of PLANNING be pleased to state:

(a) whether the Ministry monitors India's progress in achieving the Sustainable Development Goals (SDGs) of the UN; and

(b) if so, the current progress of the country *vis-a-vis* SDG of the UN?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) and (b) NITI Aayog has the responsibility of overseeing the implementation of Sustainable Development Goals (SDGs). It has carried out a detailed mapping of the 17 SDGs on Nodal Central Ministries, Centrally Sponsored Schemes and Government initiatives, and also of each of the 169 targets on concerned Central Ministries. The draft mapping was circulated to the Central Ministries and placed in public domain on the NITI Aayog's website to facilitate better awareness, common understanding and faster implementation of SDGs and related targets. Further, NITI Aayog is conducting national and regional consultations for generating awareness and clarity on SDGs, related targets and their implementation strategies. NITI Aayog has presented India's Voluntary National Review on implementation of SDGs in United Nations on 19th July, 2017.

Review of schemes implemented by States

1406. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of PLANNING be pleased to state:

(a) whether Government reviews the Central schemes implemented by States to evaluate the achievements *vis-a-vis* targets periodically;

(b) if so, the details thereof;

(c) whether there is any penalties for non-performance States under various schemes; and